

आज़ादी का  
अमृत महोत्सव


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**ORDER**

In super-session of all earlier orders, the following transfers and postings are hereby made in official exigency with immediate effect:-

S.N.	Name of the Officials	From	To
1	Ms. Rama Sharma W/o Sh. Anil Kumar EC: 1509	Reader/SJA in the court of Ms. Ruby Alka Gupta, Spl. Judge (PC-Act) CBI, RADC, Delhi.	Branch Incharge/SJA in Record Room & Digitization Cell, RADC, Delhi.
2	Sh. Narender Kumar Gautam S/o Sh. Om Prakash EC: 13872/11709157	JA in the Office Pool, RADC, New Delhi	JA in the Copying Agency, RADC, New Delhi
3	Ms. S. Sreelata EC: 12462/ 93476658	Reader/SJA in the Court of Ms. Nirja Bhatia, Spl. Judge (PC Act) CBI, RADC, New Delhi	Reader/SJA in the court of Ms. Ruby Alka Gupta, Spl. Judge (PC-Act) CBI, RADC, Delhi.
4	Sh. Ashok Kumar S/o Sh. Ram Chander EC: 10831	JA in the Record Room & Digitization Cell, Rouse Avenue District Court, New Delhi	Reader/JA in the Court of Ms. Nirja Bhatia, Spl. Judge (PC Act) CBI, RADC, New Delhi
5	Sh. Dinesh Kumar S/o Sh. Samadhan EC: 13573	Ahlmad/JA in the court of Ms. Nirja Bhatia, Spl. Judge (PC Act) CBI, RADC, New Delhi	JA in Pool Car, RADC, New Delhi
6	Sh. Sudhir Kumar S/o Sh. Ram Chander EC: 14737805	Ahlmad/JJA in the court of Sh. Ajay Goel, POLC, Rouse Avenue District Court, New Delhi.	Ahlmad/JJA in the court of Ms. Nirja Bhatia, Spl. Judge (PC Act) CBI, RADC, New Delhi
7	Sh. Jalvir Singh S/o Sh. Kali Ram EC: 14092/ 78132706	JA in Pool Car, RADC, New Delhi	Ahlmad/JA in the court of Sh. Ajay Goel, POLC, Rouse Avenue District Court, New Delhi.
8	Sh. Rahul Kumar S/o Sh. Rajesh Choudhary EC: 99722405	Personal Assistant in the court of Sh. Sanatan Prasad, POLC, RADC, New Delhi	Personal Assistant in the Office Pool, RADC, New Delhi.
9	Sh. Aditya Tripathi S/o Sh. Kedar Nath Tripathi EC: 49952006	Sr. Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi	Sr. Personal Assistant in the court of Sh. Sanatan Prasad, POLC, RADC, New Delhi

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

  
(VINAY KUMAR GUPTA)

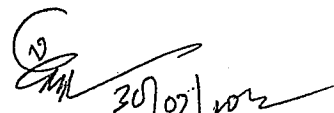
Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi

No.: 4092/10426/F.7/P&T/Admn/RADC/2022

Dated, Delhi the - 30/07/22

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I & II, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P - I & II, Personal File/ACR/Leave/Website Committee, THC, Delhi.
11. Sh. Rakesh Verma, SJA/Branch Incharge, Cash/Fine & Audit/Accounts/Link PIO, RADC.

  
Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi